

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
EA No. 11/2023

In the matter of :

Varun

..... Applicant

Vs

Govt. of NCT of Delhi

..... Respondents

**STATUS REPORT ON BEHALF OF DISTRICT MAGISTRATE (CENTRAL), GNCTD**

Most Respectfully Showeth:

1. That this Hon'ble Tribunal vide its order dated 03.09.2024 was pleased to observe *inter-alia* as under:

*"23. Having regard to the plea that such a sealing drive is impeding the operation of hotels/guest houses and also considering the statement of the Counsel for the Applicant that they are ready to deposit the environmental damage charges under the protest and comply with the requirement of law, by way of an interim measure, we direct that if any hotel/guest house in question deposits the environmental damage charges under protest, applies for permission, gives an undertaking to comply with all norms and to pay regular water charges, the concerned Authority will defer the action of sealing of the borewells against that hotel/guest house till the next date of hearing."*

2. That in pursuance of the above direction, the Hotel/Guest House Owners were directed to pay the interim penalty, apply for water connection, give an undertaking to comply with all norms, pay regular water charges and inform accordingly.

3. That out of the 441 Hotel/Guest House Owners, 398 Hotel/Guest House Owners have deposited Rs 3.98 crore with the DPCC. 309 Hotels/Guest House Owners have also given the undertaking. As regards, the remaining 43 Hotels/Guest House Owners warrants of attachment have been issued.
4. In respect of the said remaining Hotel/Guest House Owners, who have yet not complied with the directions of this Hon'ble Tribunal, the sealing drive will be commenced against them, subject to the permission of this Hon'ble Tribunal.
5. That the Delhi Jal Board has informed that 17 hotel owners have valid consent from the Delhi Jal Board regarding ground water extraction from their existing borewells. Two letters received from Delhi Jal Board are being annexed hereto as **Annexure A-1** and **Annexure A-2** respectively.

Submitted for the kind perusal and consideration of this Hon'ble Tribunal.

Gm  
18/10/24

(G. SUDHAKAR)

AUTHORIZED OFFICER/ DISTRICT MAGISTRATE (CENTRAL)

DELHI JAL BOARD: GOVT. OF NCT OF DELHI  
OFFICE OF THE PUBLIC GRIEVANCE OFFICER  
VARUNALAYA PH-II: KAROL BAGH: NEW DELHI-110005

No: DJB/EE(CCR)/PGO/2024/ 475

Dated: 30/8/24

To,

The Sub-Divisional Magistrate (Karol Bagh),  
Govt of NCT of Delhi,  
Flatted Factories Complex,  
Jhandewalan, New Delhi - 110055

Sub.: Regarding Verification of permission of bore well.

6291

Sir Madam.

06/09/2024


This is in the reference to your letter No. SDM/KB/2024/2456-57, dated 03/08/2024 regarding above captioned subject. The following owners have the valid consent from the DJB regarding draw ground water extraction from their existing bore wells.

| S.No. | Address  | DJB Dy. SE. (PGO),<br>Dairy No. & Dated      | The borewell is recorded in<br>the borewell list at Serial<br>No. mentioned here as<br>under as prepared by Delhi<br>Jal Board |
|-------|--|--|--|
| 1     | Sh. Vinod Sareen R/o 8502/41,<br>Arakashan Road, Paharganj,<br>New Delhi - 110055                          | No:DJB/DSE/PGO/2023/611<br>Dated: 17.10.2023 | 2660   |
| 2     | Sh. Ramesh Chand Goel R/o<br>Plot No.7784-88, 7792-95,<br>Arakashan Road, Paharganj,<br>New Delhi - 110055 | No:DJB/DSE/PGO/2023/635<br>Dated: 17.10.2023 | 2787   |
| 3     | Sh. Daljit Kumar R/o 2,<br>Arakashan Road, Paharganj,<br>New Delhi - 110055                                | No:DJB/DSE/PGO/2023/626<br>Dated: 17.10.2023 | 2631   |
| 4     | Sh. Vinod Sareen R/o 8501/15,<br>Arakashan Road, Paharganj,<br>New Delhi - 110055                          | No:DJB/DSE/PGO/2023/608<br>Dated: 17.10.2023 | 2661   |
| 5     | Sh. Ram Kumar R/o 8647,<br>Arakashan Road, Paharganj,<br>New Delhi - 110055                                | No:DJB/DSE/PGO/2023/614<br>Dated: 17.10.2023 | 3530   |
| 6     | Sh. Mithlesh Goel R/o Plot No<br>43 (8500), Arakashan Road,<br>Paharganj, New Delhi - 110055               | No:DJB/DSE/PGO/2023/632<br>Dated: 17.10.2023 | 2788   |
| 7     | Sh. Daljit Kumar R/o 8572,<br>Arakashan Road, Paharganj,<br>New Delhi - 110055                             | No:DJB/DSE/PGO/2023/620<br>Dated: 17.10.2023 | 2629   |
| 8     | Sh. Ramesh Chand Goel R/o<br>45 (8498), Arakashan Road,<br>Paharganj, New Delhi - 110055                   | No:DJB/DSE/PGO/2023/629<br>Dated: 17.10.2023 | 2789   |
| 9     | Sh. Daljit Kumar R/o 38,<br>Arakashan Road, Paharganj,<br>New Delhi - 110055                               | No:DJB/DSE/PGO/2023/617<br>Dated: 17.10.2023 | 2630   |

10 Ms. Meena Kumari R/o 54,  
Arakashan Road, Paharganj,  
New Delhi - 110055

**733**  
No: 733/SE/PGO/2023/623  
Dated: 17.10.2023

2632 -

  
(VISHAL SHARMA)  
Public Grievance Officer  
Public Grievances Officer  
Delhi Jal Board, GNCTD  
Central Control Room, 6th Floor  
Varunapaya Phase-II, Shandewalan  
Karol Bagh, New Delhi-110005

734  
OFFICE OF THE PUBLIC GRIEVANCE OFFICER  
DELHI JAL BOARD: GOVT. OF NCT OF DELHI  
ROOM NO. 603, VARUNALAYA PH-II,  
KAROL BAGH: NEW DELHI-110005

ANNEX - A-2

5

No: DJB/EE(CCR)/PGO/2024/ 480

Dated: 30/8/24

To,

The Sub-Divisional Magistrate (Karol Bagh),  
Govt. of NCT of Delhi,  
Platted Factories Complex,  
Jhandewalan, New Delhi - 110055.

6292

Sub.: Regarding Verification of permission of bore well.

06/09/2024

Sir Madam,

This is in the reference to your letter File No. SDM/KB/2024/2514-15, dated 06/08/2024 regarding above captioned subject. The following owners have the valid consent from the DJB regarding draw ground water extraction from their existing bore wells.

| S. No. | Address  | DJB Dy. SE. (PGO),<br>Dairy No. & Dated      | The borewell is recorded<br>in the borewell list at<br>Serial No. mentioned<br>here as under as<br>prepared by Delhi Jal<br>Board |
|--------|--|--|---|
| 1      | Sh. Sukhpreet singh R/o 3499-91-3500, Dariba Pan, D.B. Road, Paharganj, New Delhi-110055 | No:DJB/DSE/PGO/2023/659<br>Dated: 20.10.2023 | 3101  |
| 2      | Sh. Rajender Kumar Vij R/o 8177-78, Arakashan Road, Paharganj, New Delhi - 110055        | No:DJB/DSE/PGO/2023/655<br>Dated: 20.10.2023 | 2240  |
| 3      | Sh. Harpreet Singh R/o 8707-10, D.B. Gupta Road, Paharganj, New Delhi - 110055           | No:DJB/DSE/PGO/2023/662<br>Dated: 20.10.2023 | 3098  |
| 4      | Sh. Arun Kumar Vij R/o 8703-06A, Desh Bandhu Gupta Road, Paharganj, New Delhi - 110055   | No:DJB/DSE/PGO/2023/647<br>Dated: 18.10.2023 | 2238  |
| 5      | Sh. Arun Kumar Vij R/o 3790, Tel Mandi Chowk, Paharganj, New Delhi - 110055              | No:DJB/DSE/PGO/2023/650<br>Dated: 18.10.2023 | 2239  |
| 6      | Sh. Rajesh Kumar Vij R/o 8489, Arakashan Road, Paharganj, New Delhi - 110055             | No:DJB/DSE/PGO/2023/644<br>Dated: 18.10.2023 | 2237  |
| 7      | Sh. Deepak Chib R/o 9132/3, Multani Dhanda, Paharganj, New Delhi - 110055                | No:DJB/DSE/PGO/2023/641<br>Dated: 18.10.2023 | 4148  |

  
(VISHAL SHARMA)  
Public Grievance Officer  
Public Grievances Officer  
Delhi Jal Board, GNCTD  
Central Control Room, 6th Floor  
Varunalaya Phase-II, Jhandewalan  
Karol Bagh, New Delhi-110005